

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 296/2026

IN THE MATTER OF:

Jasbinder Singh Bhogal & Anr.

...PETITIONER

VERSUS

Deepak Arora & Ors.

...RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 12.05.2026)

Jasbinder Singh Bhogal & Anr.

...PETITIONER

VERSUS

1. **Mr. Deepak Arora S/o Mr. Rajpal**
Proprietor, M/s Deepak Traders,
Hajipur Chowk, G.T. Road Dasuya,
District Hoshiarpur, Punjab-144205

Respondent No.1

2. **Mr. Manjeet Singh**
Proprietor, M/s Burger Hut,
Hajipur Chowk, G.T. Road Dasuya,
District Hoshiarpur, Punjab-144205

Respondent No.2

3. **Mr. Tarlok Singh S/o L.M. Sadhu Singh**
Proprietor, M/s Dashmesh Agriculture Spray Pump House,
Hajipur Chowk, G.T. Road Dasuya,
District Hoshiarpur, Punjab-144205

Respondent No.3

4. **Mr. Manjit Singh S/o Mr. Ravinder Pal Singh**
Proprietor, M/s Manjit Karyana Store,
Near Hajipur Chowk, G.T. Road Dasuya,
District Hoshiarpur, Punjab-144205

Respondent No.4

5. **Punjab Pollution Control Board**
Through its Member Secretary
Vatavaran Bhavan, Nabha Road, Patiala -147001
Email: msppcb@punjab.gov.in

Respondent No.5

6. **The District Magistrate, Hoshiarpur**
District Administrative Complex,
Chandigarh Road, Hoshiarpur-146001
Email: dc.hsr@punjab.gov.in

Respondent No.6

7. **DFO, Hoshiarpur**
Civil Line Hoshiarpur-146001
Email: dfohsp@gmail.com

Respondent No.7